

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 10th March, 2026

NO. LJ (B).3/2021/Pt/ 38 - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Officers to be the Electoral Registration Officers, Assistant Electoral Registration Officers, Returning Officers, Assistant Returning Officers and Zonal Magistrates in connection with the forthcoming General Election to the Garo Hills Autonomous District Council (JHADC), 2026 within West Garo Hills District :-

RETURNING OFFICER :

SL. NO.	Names of Officers and Designation
1.	Smi M.L.K. Marak, MCS, ADC-I
2.	Shri J.R.T. Sangma, MCS, ADC-III
3.	Shri Nipon Hajong, MCS, ADC-II
4.	Smti Pearla T.D. Sangma, MCS, ADC-VI
5.	Shri Kapil Koch, MCS, ADC-VII
6.	Smti Rojalinda D. Shira, MCS, ADC-IV
7.	Smti Florina Boro, MCS, ADC-V
8.	Smti Richa Kulkarni, IAS, SDO (Civil), Dadenggre
9.	Shri Vaibhav Sharma, IAS, BDO, Dadenggre
10.	Smti Leena Daring, MCS, SDO (Civil) Jengjal

ASSISTANT RETURNING OFFICER :-

1.	Shri Meshuwa Kuper Mawthoh, MCS, Assistant Commissioner, Dalu
2.	Smti Tadingchi N. Sangma, MCS, BDO, Dalu
3.	Shri Armand Ch Momin, MCS, BDO, Gambegre.
4.	Smti Abigail Vida Tariang, MCS, Assistant Commissioner-IV
5.	Shri Fillerborn Marwein, MCS, Assistant Commissioner-II
6.	Shri Rene Darby L. Sunn, MCS, Assistant Commissioner-I
7.	Shri Savvy Mawthoh, MCS, Assistant Commissioner, Raksamgre.
8.	Shri E.M. Sangma, MCS, BDO, Selsella.
9.	Shri S.G. Momin, MCS, BDO, Batabari.
10.	Shri Banmanlang Warr Lyndem, MCS, Assistant Commissioner-III
11.	Dr. Rikrak N. Marak, MCS, BDO, Demdema.
12.	Shri Raj kumar Hajong, MCS, Assistant Commissioner-I, Dadenggre.
13.	Shri Benjamin David Tariang, MCS, Assistant Commissioner, Jangjal.

ZONAL MAGISTRATES :

1.	Shri Meshuwa Kuper Mawthoh, MCS, Assistant Commissioner, Dalu.
2.	Smti Tadingchi N. Sangma, MCs, BDO, Dalu.
3.	Shri Armand Ch Momin, MCS, BDO, Gambegre.
4.	Smti Abigail Vida Tariang, MCS, Assistant Commissioner-IV
5.	Shri Fillerborn Marwein, MCs, Assistant Commissioner-II.
6.	Shri Rene Darby L. Sunn, MCS, Assistant Commissioner-I.
7.	Shri Savvy Mawthoh, MCS, Assistant Commissioner, Raksamgre.
8.	Shri E.M. Sangma, MCs, BDO, Selsella.
9.	Shri S.G. Momin, MCS, BDO, Batabari.
10.	Shri Banmanlang Warr Lyndem, MCS, Assistant Commissioner-III.
11.	Dr. Rikrak N. Marak, MCS, BDO, Demdema.
12.	Shri Raj Kumar Hajong, MCS, Assistant Commissioner-I, Dadenggre.
13.	Shri Benjamin David Tariang, MCS, Assistant Commissioner, Jengjal.



(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,
Law Department

MEMO.NO. LJ (B).3/2021/Pt/38-A,

Dated Shillong, the 10th March, 2026

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, West Garo Hills District, Tura with reference to letter No. WGE/GHADC/53/2025/85, dt. 12.2.2026.
4. District Council Affairs Department with reference to letter No. DCA.12/2026/47, dt. 23.2.2026.
5. Personnel A.R (A) Department.

5. Personnel A.R (A) Department.
5. Election Department.
- ✓ 7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.